



Phone : +91-11-41752340, 45603795  
+91-11-45603739, 43559586  
E-mail : [barcouncilofdelhi@rediffmail.com](mailto:barcouncilofdelhi@rediffmail.com)  
Web : [www.delhibarcouncil.com](http://www.delhibarcouncil.com)

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

7/Gen/SF/2024

Dated 03.04.2024

**Mr. Rajesh Mishra, Advocate**

Member, Bar Council of Delhi has been appointed as Hony. Secretary of Bar Council of Delhi w.e.f. 03.04.2024.

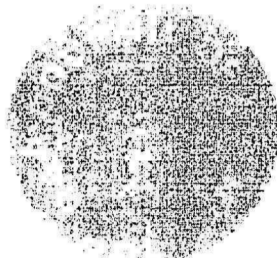


It is hereby informed that Mr. Rajesh Mishra, Advocate, a seasoned lawyer, a well-known figure in the legal fraternity and Member of Bar Council of Delhi, has been appointed as Hony. Secretary of Bar Council of Delhi, w.e.f. 03.04.2024.

Mr. Rajesh Mishra was elected as a Member of Bar Council of Delhi, first time, in the year 2009 and had held the post of Hony. Secretary of Bar Council of Delhi during the said tenure. It is his second stint as Hony. Secretary of Bar Council of Delhi.

We wish him all the very best for his future endeavors as Hony. Secretary of Bar Council of Delhi.

**Col. Aron Sharma (Retd.)**  
Secretary



Email

Pancham Singh Rawat

Notification

*Geel Br.***From :** barcouncilofdelhi@rediffmail.com

Wed, Apr 10, 2024 10:44 AM

**Sender :** barcouncilofdelhi@rediffmail.com

2 attachments

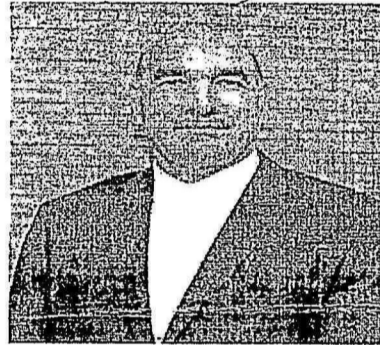
**Subject :** Notification

**To :** S.C. Yadav <labjlc2.delhi@nic.in>, Kanwal Jeet Arora  
<rg.dhc@nic.in>, livebsingh@gmail.com, Pancham Singh  
Rawat <ribranchct.ddc@gov.in>

**NOTIFICATION**

It is hereby notified that Mr. Surya Prakash Khatri, Advocate has been declared elected unopposed as Chairman, Bar Council of Delhi in its meeting held on 08<sup>th</sup> April, 2024 and Mr. Rajesh Mishra, Advocate has been appointed as Hony. Secretary, Bar Council of Delhi w.e.f. 03/04/2024. Their residence/office address are given below :-

Mr. Surya Prakash Khatri  
Hon'ble Chairman  
Chamber No. 212 & 213, Western Wing,  
Tis Hazari Courts, Delhi-110054  
Resi:- 86, Banarasi Dass Estate, Lucknow Road,  
Delhi-110054  
Office :- B-17 (Basement) Dhawandeep Building, 6,  
Jantar Mantar Road, New Delhi-110001  
9810019166,  
Email: [khatri.suryaa@gmail.com](mailto:khatri.suryaa@gmail.com)



Mr. Rajesh Mishra  
Hony. Secretary  
Chamber No. 267, Civil Wing,  
Tis Hazari Courts, Delhi-110054  
Office :- A-445, First Floor, Defence Colony,  
New Delhi-110024  
Resi :- C-203, Anand Lok Society, Mayur Vihar,  
Phase-1, Delhi-110091  
9910002221, 9811648449  
Email :- [attorney.rmishra@gmail.com](mailto:attorney.rmishra@gmail.com)



This is for your kind information and necessary records, please.

Col. Arun Sharma (Retd.)

Secretary

=====  
Thanks & Regards  
Bar Council of Delhi



26/1/24  
Email

Robin Sharma

Intimation regarding appointment of Shri Rajesh Mishra as Hony. Secretary of Bar Council of Delhi

From : barcouncilofdelhi@rediffmail.com Wed, Apr 03, 2024 12:15 PM  
Sender : barcouncilofdelhi@rediffmail.com 1 attachment  
Subject : Intimation regarding appointment of Shri Rajesh Mishra as Hony. Secretary of Bar Council of Delhi  
To : north@ddc.nic.in, southeast@ddc.nic.in, northeast@ddc.nic.in, shahdra@ddcc.nic.in, northwest@ddc.nic.in, <northwest.ddc@nic.in>, southwest@ddc.nic.in, Robin Sharma <djhq.ddc@gov.in>, dba tishazari <dba.tishazari@gmail.com>, scbaec@gmail.com, dwarkacourtbarassociation@gmail.com, saketbarassociation@gmail.com, info@rohinicourtbarassociation.com, Shahdarabarassociation@yahoo.in, ndba2012@gmail.com, info@newdelhibarassociation.com, stba saletaxbar <stba\_saletaxbar@saletaxbar.com>, delhitaxbarassociation@gmail.com, info@dhcba.org, dhcbar@gmail.com, Kanwal Jeet Arora <rg.dhc@nic.in>



Dear Sir/Madam,

Enclosed please find herewith the intimation regarding appointment of Shri Rajesh Mishra, Advocate as Hony. Secretary of Bar Council of Delhi,

=====  
Thanks & Regards  
Bar Council of Delhi

Intimation\_reg.\_appointment\_of\_Hony.\_Secy.\_BCD..pdf  
63 KB

Gen. Br.  
Pr. DAST (HQs)  
03/04/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

19 APR 2024

No. 24709-24839 Genl./Misc./Circulation/2024

Dated, Delhi the \_\_\_\_\_

Sub:- Regarding appointment of Chairman and Hony. Secretary of Bar Council of Delhi.

Forwarded a copy of Notification diary No. 1530/B dated 03/04/2024 and 885 dated 12/04/2024 received from from Hony. Secretary, Bar Council of Delhi, for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

*Barkha Gupta*  
(BARKHA GUPTA)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

Encl. As above

*Vinod*  
*19/4/2024*